

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.143 of 2012

Dated : 9th August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Bihar Electricity Board **Appellant (s)**

Versus

Bihar Electricity Regulatory Commission ...**Respondent (s)**

Counsel for the Appellant(s): Mr. Mohit Kumar Shah
Ms. Shilpi Shah

ORDER

Admit. Issue notice to the Respondents returnable on
11.09.2012. Dasti service is permitted.

Post the matter on **11.09.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk